NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/169/CAA/2017

NAME OF THE TRANSFEROR

: KAVITHA TRADING & INVESTMENT CO PVT LTD

NAME OF THE TRANSFERRE

: SITA INVESTMENT COMPANY LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

K. Romaramy

ORDER

Mr. K. Ramasamy, Counsel for the Applicant present and submitted that he has again sent the communication to the RBI for filing objection, if any, but there is no reply in this respect. Counsel for the Petitioner is directed to file an affidavit. The Petitioner is also directed to pay Rs.50,000/- towards fee to the Chartered Accountant to the Office of the Official Liquidator within two weeks. Heard. **Reserved for orders.**

MEMBER (JUDICIAL)

ghk